

CC No. 290/2019 (Old CC No. 04/18)

RC No. 219 2015 (E) 0006

Branch: CBI/EO-I, New Delhi.

CBI vs M/s Rungta Projects Ltd. & Ors.,

U/s 120-B r/w Section 420/468/471 IPC and substantive offences thereof.

10.07.2020

Matter taken up today in compliance of circular No. Power/Gaz./RADC/2020/E-5577-5661 Dated 29.06.2020 and also in continuation to orders No.819-903/DJ/RADC/2020 dated 16.05.2020, No.E1792-1876/DJ/RADC/2020 dated 22.05.2020, No. E-2574-2639/DJ/RADC/2020 dated 29.05.2020, No. E-3943-4029/DJ/RADC/2020 dated 13.06.2020 and No. E-4121-4205/DJ/RADC/2020 dated 15.06.2020, of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi.

The present matter is being taken up today through video conferencing as regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide office orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No.159/RG/DHC/2020 dated 25.03.2020, No.R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305 /RG/DHC/2020 dated 21.05.2020, No.1347/DHC/2020 dated 29.05.2020, No.17/DHC/2020 dated 13.06.2020 and No.22/DHC/2020 dated 29.06.2020.

The hearing of the present matter is being taken up via Cisco WebEx Platform in the presence (onscreen) of:

Present: Ld. Special P.P. Sh. R.S. Cheema, Ld. Sr. P.P. Sh. A.P. Singh, Ld. DLA Sh. V.K. Sharma and Advocate Ms. Tarannum Cheema for CBI.

Holding IO Dy. SP. Bod Raj Hans.

Reader, Sh. K.S. Rawat has informed that Ld. Counsel Sh. Rajesh Khanna who is representing A-1 M/s Rungta Project Ltd., A-2 Ram Swarup Rungta, A-3 Sanjay Rungta, A-4 T.M. Achuthan and A-5 Shambhu Nath though was willing to join the proceedings but could not join due to some technical problem. Reader has further informed that Ld. Counsel has told him that the scrutiny of


10/07/2020
BHARTI PARASHAR
Special Judge (PC Act) CBI
Room No. 608, 6th Floor,
Rouse Avenue Court Complex
New Delhi

documents supplied to him u/s 207 Cr.PC is complete.

In these circumstances Reader has been asked to request Ld. Counsel to send a written communication on the official email ID of the Court, in this regard so that the present matter may be proceeded further.

Accordingly, matter be now put up on 22.07.2020 for consideration.

A scanned signed copy of this order is being sent to Sh. Mukesh JJA, Computer Branch, RADC via WhatsApp for uploading it on the official website of Delhi District Courts.

A copy of order is being retained, to be placed in the judicial file as and when normal functioning of the courts is resumed.

The present order has been dictated on phone to Steno Hukum Chand.


(Bharat Parashar)
Special Judge, (PC Act)
(CBI) Court No. 608
Rouse Avenue Court
New Delhi
10.07.2020
Stamp: BHARAT PARASHAR, Special Judge, (PC Act), (CBI) Court No. 608, Rouse Avenue Court Complex, New Delhi